

ANNUAL REPORT AND CERTIFIED ACCOUNTS WITH AUDIT REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR FOR 1972-73 AND UGC (TERMS AND CONDITIONS OF SERVICE OF EMPLOYEES) AMENDMENT RULES, 1975

mission Act, 1956. [Placed in Library. See No. LT-9895/75.]

SHRI D. P. YADAV: I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1972-73.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9894/75].

- (2) (i) A copy of the Certified Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1972-73 along with the Audited Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts.

[Placed in Library. See No. LT-9894/75].

- (3) A copy of the University Grants Commission (Terms and Conditions of Service of Employees) (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 855 in Gazette of India, dated the 12th July, 1975, under sub-section (3) of section 25 of the University Grants Com-

11.07 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

MINUTES

SHRI S. M. SIDDAYYA (Chamara-janagar): I beg to lay on the Table Minutes of the Twenty-second sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

THIRTY-SEVENTH AND THIRTY-EIGHTH REPORTS AND REPORTS OF STUDY GROUPS I AND II

SHRI D. BASUMATARI (Kokra-jhar): I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Thirty-seventh Report on the Ministry of Finance (Department of Banking)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Bank of India.

- (2) Thirty-eighth Report on Action taken by Government on the recommendations contained in the Twenty-sixth Report on the Ministry of Home Affairs—Central Grants to Voluntary Organisations engaged in the Welfare of Scheduled Castes and Scheduled Tribes.